

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1048
ANSWERED ON:09.03.2005
BAN ON THE SALE OF NIMEUSULIDE
Rao Shri Kavuru Samba Siva;Yaskhi Shri Madhu Goud

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that the medicine Nimeusulide, banned in 176 countries as reported in the Statesman dated January 10, 2005 is still being used in the country ;
- (b) if so, the facts of the matter reported therein;
- (c) the reasons for its marketing allowed in India ; and
- (d) the steps taken/ being taken by the Government to stop its marketing in the country ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): No, Sir. The news item is not based on facts. The drug Nimesulide is in use in large number of countries and its safety was examined by the European Agency for Evaluation of Medicinal Products also.

(c)&(d): The safety and continued use of Nimesulide in the country was examined by the Drugs Technical Advisory Board, a statutory body under the Drugs and cosmetics Act, 1945 on the directions of the Hon`ble High Court of Delhi and it was found to be safe for use. The recommendations of the Board were accepted by the Hon`ble Court.